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CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

O.A. No. 366/2012

Jodhpur this the 11th January, 2013

CORAM

**Hon'ble Mr.Justice Kailash Chandra Joshi, Member (J) and
Hon'ble Ms Meenakshi Hooja, Member (A)**

Mr Hari Singh Chahar S/o Jodha Ram Chahar
Village & Post Office- Kupli
Shri Ganganager

.....Applicant

(Through Advocate Mr S.P. Singh)

Versus

1. Union of India through the Secretary, Ministry of Communication
Department of Post, Dak Tar Bhawan, New Delhi
2. The Chief Post Master General, Rajasthan Circle, Jaipur-302 007
3. The Director, O/o Post Master General, Western Region, Jodhpur
4. Director Accounts, Postal, Jaipur-14
5. The Superintendent of Post Offices, Sri Ganganager Division, Sri-
Ganganager.
6. Ladu Ram, Postman, Post Office, Suratgarh

.....Respondents

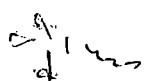
(Through Advocate Mr. Vinit Mathur and Mrigraj Singh)

ORDER (Oral)

Per Justice K.C. Joshi, Member (J)

The learned counsel for the respondents submits that respondents have already granted the benefit of stepping up to the applicant as prayed in the OA. The learned counsel for the applicant also confirms this development. Hence, this OA has been rendered infructuous and is accordingly dismissed as infructuous one.


(MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(JUSTICE K.C. JOSHI)
JUDICIAL MEMBER

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